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Title: Motion for election of 1 member from both Lok Sabha and Rajya Sabha to the Joint Committee on Offices of Profit (Motion Adopted).

SHRI NIKHILANANDA SAR (BURDWAN): I beg to move:

"(i) "That this House do proceed to elect one Member of Lok Sabha from amongst themselves in accordance with the principle of proportional representation by means of single transferable vote to serve as a member for the remaining term of the Joint Committee on Offices of Profit *vice* Shri Ajit Kumar Singh passed away on 1 August, 2007."

(ii) "That this House do recommend to Rajya Sabha that Rajya Sabha do elect one member of Rajya Sabha, in accordance with the system of proportional representation by means of single transferable vote, to the Joint Committee on Offices of Profit in the vacancy caused by the retirement of Shri P.G. Narayanan, member, Rajya Sabha and do communicate to this House the name of the member so elected by Rajya Sabha to the Joint Committee."

MR. SPEAKER: The question is:

"(i) "That this House do proceed to elect one Member of Lok Sabha from amongst themselves in accordance with the principle of proportional representation by means of single transferable vote to serve as a member for the remaining term of the Joint Committee on Offices of Profit *vice* Shri Ajit Kumar Singh passed away on 1 August, 2007."

(ii) "That this House do recommend to Rajya Sabha that Rajya Sabha do elect one member of Rajya Sabha, in accordance with the system of proportional representation by means of single transferable vote, to the Joint Committee on Offices of Profit in the vacancy caused by the retirement of Shri P.G. Narayanan, member, Rajya Sabha and do communicate to this House the name of the member so elected by Rajya Sabha to the Joint Committee."

The motion was adopted.

12.07 Â¼ hrs.